

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, NARNAUL

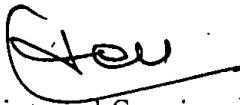
ORDER

In pursuance of instruction contained in letter No. 835.Spl.C.B.10 dated 01.07.2021 of the Hon'ble High Court of Punjab and Haryana, Chandigarh, an Accessibility Committee as mentioned in SOP, is hereby constituted in this Sessions Division as under :

- | | | |
|---|---|----------|
| 1 | Sh. Sudhir Jiwan
Addl. District & Sessions Judge-I,
Narnaul. | Chairman |
| 2 | The Civil Judge (Sr. Divn.) | Member |
| 3 | Sh. Neeraj Kokcha
Advocate | Member |
| 4 | Sh. Manish
Accountant in this office | Member |
| 5 | Sh. Vivek Sharma
Summary Clerk (Disabled Person)
in the Court of
Chief Judicial Magistrate, Narnaul. | Member |
| 6 | Sh. Gurdayal Singh,
System Assistant in this office
(Technical Expert) | Member |

All concerned be informed accordingly.

Dated : 05.08.2021



District and Sessions Judge,
Narnaul.

Endst: No. 9679-83 /

Dated 06.08.2021 /

Copy forwarded to the followings for information and necessary action :

- 1 The Registrar General, Punjab and Haryana High Court, Chandigarh.
- 2 Sh. Sudhir Jiwan, Addl. District and Sessions Judge, Narnaul.
- 3 The Civil Judge (Sr. Divn.), Narnaul.
- 4 Sh. Neeraj Kokcha, Advocate, District Courts, Narnaul.
- 5 The officials named above in person.


District and Sessions Judge,
Narnaul. ✓